

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of CSM GSJ

S-1-2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	42162/16	दरश सुगल	177A	24131	50/-	The proposed fine may be deposited in Account number (To be filled in by the District Juggeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	42163/16	शशी सुगल	"	"	50/-	
3	42164/16	दीप्ती	"	"	50/-	
4	42165/16	सोनी	"	24131	50/-	
5	42166/16	शशी सुगल	"	"	50/-	

मुका न्यायिक भण्डार  
नागपुर

